

now. The question is that you are terrorising a section of our population through the use or misuse of TADA and we are opposed to that. And it is not only the Left Government I am speaking for; it is a question of political will. That is what I referred to the Minister because it is a question of political will and that is why in Bihar and Orissa they have not resorted to or invoked TADA. In Orissa and Bihar, we do't have the CPI(M) Governments or the Left Governments. Mulayam Singhji came to power in Uttar Pradesh and he released 300 TADA detainees who had been falsely detained earlier. And now, this is the result of our anger here, Madam. We expressed our anger. Yesterday, Gujarat released more than 200 persons. Mizoram Government issued a statement saying we have only so many TADA cases. Why? It is because of the anger and the wrath of the people.

श्री संघ प्रिय गौतम: भारतीय जनता पार्टी का नाम भी लीजिए।... (व्यवधान)

SHRI MD. SALIM: I have yet to reach Delhi. Madam, yesterday, the Delhi Government ... (interruptions)... They have set up a committee and the committee decided that more than 45 persons ... (interruptions)...

THE DEPUTY CHAIRMAN: Mr. Safim, Please ... (interruptions)...

SHRI C.K. JAFFER SHARIEF: It was because of my anger also ... (interruptions)...

SHRI MD. SALIM: When I say "our anger", I include Jaffer Shariefji, good people of Congress also. So, when we went to oppose and we were not children ... (interruptions)... This is why I am saying, "Don't close your eyes. Read the writing on the wall and repeal the Act. Prevent them. If you want to continue the TADA, please check the misuse and abuse and punish those who are indiscriminately using it, who are extorting money, in Gujarat, in Maharashtra and in Andhra Pradesh. This is my submission.

Re Absorption of employees of Regional Rural Bank of Sri Nagar in the State Bank of India.

श्री सुन्दर सिंह धंधारी (राजस्थान): मैडम, आपकी मार्फत मैं एक छोटे और अहम सवाल की तरफ सरकार का ध्यान आकर्षित करना चाहता हूँ। इलाकाई देहाती बैंक श्रीनगर में स्टेट बैंक का स्पांसर किया हुआ एक बैंक था। लेकिन वहाँ बहुत हलात खराब हो जाने के कारण उस के करीब 192 कर्मचारी आज वहाँ से विस्थापित हो गए हैं और हिन्दुस्तान के कई शहरों में आज वह रह रहे हैं। पिछले चार सालों से उन की मांग है कि या तो उन को ऐब्जाब कर लिया जाए स्टेट बैंक में यह इस सारे बैंक को ही स्टेट बैंक में ऐब्जाब कर लिया जाए। चार साल से मंत्रियों के द्वारा सेक्रेटरीज़ के द्वारा एक ही जवाब मिल रहा है—वी आर लुकिंग इंटू दि मैटर। अभी तक इस मामले पर फैसला नहीं हुआ। 10-11 महीने से इन लोगों की तनख्वाहें बंद हैं। अब यह समझ में आ सकता है कि ये कर्मचारी अगर इनके मामले को तय नहीं किया गया है और तनख्वाहें बंद रहें तो इनके ऊपर क्या मुसौबत आज गुज़र रही होगी। बहुत छोटी छोटी संख्या में ये लोग अलग अलग शहरों में हैं। इन्दौर में एक हैं, चंडीगढ़ में चार हैं, जयपुर में दो हैं, बंगलौर में दो हैं, बम्बई में दो हैं, दिल्ली नेशनल कैपिटल रीजन में 40 हैं और जम्मू शहर में बकाया लोग हैं। उनकी मांग बिल्कुल वाजिब है कि इनको स्टेट बैंक की सर्विस में ले लिया जाए और इनकी तनख्वाह जल्दी दिलाने का इंतजाम किया जाए। मैं यह आग्रह करना चाहता हूँ कि सरकार इस मामले पर जल्दी से जल्दी फैसला करे।

Re. More Sugar to Tamil Nadu

SHRI S. AUSTIN (Tamil Nadu): I urge upon the Government to allot additional sugar to tide over the shortage experienced in Tamil Nadu. Our hon. Chief Minister has requested the Central Government for increased allotment of sugar to Tamil Nadu in proportion to its population. But the Centre has been allotting only 22,457 tonnes of sugar which was decided seven years ago on the basis of population at that time. The Centre had been giving an extra 1,127 tonnes of sugar since August, 1991 but, this also has been withdrawn since March this year. Tamil Nadu needs at least 31,000 tonnes of sugar to meet the requirement from PDS. Under the

directions of our hon. Chief Minister to give ration cards to all the needy people, 27 lakhs new ration cards were given last year alone. These new cards alone need 5,400 tonnes of additional sugar. Since there is a difference nearly four rupees per kilogram between the PDS shop and the open market, people prefer to buy sugar from the civil supplies outlets only. Because of the gap between public demand and Central allotment of sugar there is shortage for which the State has to take the responsibility to tide over the shortage. The Tamil Nadu Government had demanded a monthly allotment of 10,000 tones of sugar immediately. So, I now appeal to the Central Government to meet this demand and release additional quota of sugar without delay. Thank you, Madam.

[The Vice-Chairman Syed Sibtey Razi *In the Chair*]

Re. U.S. Naval Blockade Against Cuba

SHRI RAMACHANDRAN PILLAI (Kerala): Mr. Vice-Chairman, Sir, I want to draw the attention to the threat of naval blockade against Cuba by USA and the serious situation that has arisen out of it. The administrators of America have made their intentions very clear. Their aim is to make a change in the present Government and replace Fidel Castro through the use of military might and subversion. This threat is against all norms of international law and also of all decisions of the United Nations. The United Nations have already taken a decision and by a resolution they have asked the USA to withdraw its economic blockade. Instead of implementing it, the USA has come forward threatening Cuba with naval blockade. Sir, this is a very serious situation. After the collapse of the Soviet Union and after the set-back to socialism in East European countries.

America is emboldened to impose its will, maybe, through the use of its might and also subverting democratically elected Governments.

In India, America does not like the research and development of our defence

weapons. It pressurises other countries not to supply us technology and other materials. About Kashmir, it is taking a consistent anti-India position. If America's attempt goes unopposed, that will be a threat to democracies. America is trying to bring their own form of Government, their puppet Governments in most of these countries in the Third World countries. So, I would like to appeal to this august House to join with all freedom-loving people in opposing America's attempt to create subversion by imposing naval blockade.

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): Thank you.

THE RAMACHANDRAN PILLAI: I urge upon the Government of India to come forward to condemn this naval blockade in the highest traditions of our country....

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): Shri Nilotpal Basu.

SHRI GURUDAS DAS GUPTA: Sir, I associate myself with this.

THE VICE-CHAIRMAN (SYED SIBTEY RAZI): Shri Nilotpal Basu.

SHRI M.A. BABY (Kerala): Sir, just we want to register our association. That is all.

श्री जलालुद्दीन अंसारी (बिहार): मैं सपोर्ट करता हूँ.... (व्यवधान)

उपसभाध्यक्ष (सैयद सिन्ने रज़ी): प्लीज़ आप बैठ जाइए, बैठ जाइए।

Re. Public Declaration of Personal Assets of Ministers

SHRI NILOTPAL BASU (West Bengal): Mr. Vice-Chairman, Sir I rise to articulate an issue which has the support of the hon. Prime Minister himself. It has been reported in a section of the press that while speaking in a meeting, the Prime Minister has demanded of his Cabinet colleagues that all their assets must be publicly proclaimed. I am against adding any implication or